

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.796
TO BE ANSWERED ON 07-02-2019

Community and Household Toilets Constructed

796. DR. KIRIT P. SOLANKI:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the number of community toilets and household toilets that have been constructed, State/UT-wise;
- (b) whether any discrimination has been noted against persons from Scheduled Castes and Scheduled Tribes in the use of toilets, if yes, the details thereof;
- (c) the steps taken by the Government to ensure that the toilets constructed are being used;
- (d) whether measures have been taken to monitor the conditions of such toilets constructed, if so, the details thereof; and
- (e) the funds collected through the Swachh Bharat Cess and the details of their distribution and utilization, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) State/UT-wise numbers of individual household latrines (IHHLs) and Community Sanitary Complexes (CSCs) constructed under Swachh Bharat Mission (Gramin) [SBM(G)] from 02.10.2014 to 04.02.2019 are given at **Annexure-1**.
- (b) No, Madam.
- (c) Sanitation primarily is a behavioral issue. This involves changing the mindset amongst people to stop open defecation and to adopt safe sanitation practices. Under SBM(G), the preferable approach is to adopt Community Approaches to Sanitation (CAS) focusing heavily on triggering entire communities and on achieving collective behavioral change with emphasis on awareness generation. Up to 5% of the programme funds can be spent on Information, Education and Communication (IEC) and capacity building at the State and District level, and up to 3% at the Central level. Massive media campaigns are being carried out at national level using Audio Visual (TV) and Audio (Radio) aids. States are also carrying out IEC campaign including interpersonal Communication (IPC). Cleanliness drives and awareness campaigns are also held at regular intervals. Nigrani Samities have been formed in the villages to ensure that the people use the toilets and not go for open defecation. Regular field visits including morning follow ups are undertaken by the Government officials to monitor and ensure the usage of toilets. Besides conventional IEC tools, social media is also being used for spreading the mass awareness. Media celebrities have been roped in as brand ambassadors. Under SBM(G), the incentive for individual toilet has been increased from Rs.10,000/- to Rs.12,000/- to provide for water availability, including for storing water for hand-washing and cleaning.

(d) States have been directed to geo-tag all the toilets constructed under SBM(G) and to upload photographs of such toilets in the Integrated Management Information System (IMIS) of SBM(G). Regular field visits are also undertaken by the officials of State Governments and the Ministry of Drinking Water and Sanitation as well.

(e) Swachh Bharat Cess was being collected and allocated to the concerned Ministries/Departments by the Ministry of Finance. This Cess was abolished in 2017-18 consequent upon roll-out of Goods & Services Tax with effect from 01.07.2017. The details of amount of the Cess allocated for SBM(G) by Ministry of Finance are given below:-

Financial year	Amount allocated (Rs. in crore)
2015-16	2400.00
2016-17	10000.00
2017-18	3400.00

As Swachh Bharat Cess was also part of the funds allocated under General Budgetary Support, under SBM(G) the funds were released to the States/UTs in a consolidated manner. State/UT-wise details of funds released to the States/UTs by the Government of India and the amount utilised by the States/UTs during the last three years as per the data reported on the IMIS of SBM(G), are given at **Annexure-2**.

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.796
due for reply on 07-02-2019**

**State/UT-wise number of IHHLs and CSCs constructed under SBM(G) from
2.10.2014 to 4.2.2019**

State/UT	No. of IHHLs constructed	No. of CSCs constructed
A & N ISLANDS	18535	22
ANDHRA PRADESH	3807368	9045
ARUNACHAL PRADESH	115082	1461
ASSAM	3216847	255
BIHAR	10853086	37
CHANDIGARH	0	0
CHHATTISGARH	3307503	125
D & N HAVELI	18758	0
DAMAN & DIU	1600	0
GOA	28637	0
GUJARAT	3185725	34
HARYANA	633628	188
HIMACHAL PRADESH	172734	1185
JAMMU & KASHMIR	1077417	1664
JHARKHAND	3344443	58
KARNATAKA	4193177	486
KERALA	226602	116
LAKSHADWEEP	0	0
MADHYA PRADESH	6289072	462
MAHARASHTRA	5551549	408
MANIPUR	244836	46
MEGHALAYA	209592	503
MIZORAM	34000	118
NAGALAND	130781	618
ODISHA	5463921	47
PUDUCHERRY	28002	0
PUNJAB	304019	8
RAJASTHAN	7643363	289
SIKKIM	4514	173
TAMIL NADU	4717595	345
TELANGANA	2820079	36
TRIPURA	298183	87
UTTAR PRADESH	17063459	19
UTTARAKHAND	479806	349
WEST BENGAL	6115659	2157
Total	9,15,99,572	20,341

Annexure-2

Statement referred in part (e) of the reply to Lok Sabha Un-starred Question No.796 due for reply on 07-02-2019

State/UT-wise details of funds released by the GoI and utilised by the States/UTs during the last 3 years (Rs. in Crore)						
State/UT	2015-16		2016-17		2017-18	
	Released	Utilized	Released	Utilized	Released	Utilized
A & N ISLANDS	3.40	0.00	3.00	0.20	30.72	5.92
ANDHRA PRADESH	234.17	292.09	342.21	415.07	1219.88	1255.91
ARUNACHAL PRADESH	38.71	29.40	65.09	65.05	137.30	57.09
ASSAM	474.27	484.35	747.58	568.23	1171.95	721.63
BIHAR	221.55	326.40	131.86	148.69	875.92	153.80
CHHATTISGARH	144.72	263.24	584.46	408.88	677.83	570.47
D & N HAVELI	0.00	0.00	0.00	0.00	17.68	0.00
DAMAN & DIU	0.00	0.00	0.00	0.00	2.00	0.00
GOA	1.05	4.83	0.00	0.00	0.52	5.77
GUJARAT	478.22	575.90	751.23	626.48	466.04	395.60
HARYANA	32.76	73.80	68.79	34.20	39.66	34.43
HIMACHAL PRADESH	4.37	71.42	117.30	81.37	20.68	24.44
JAMMU & KASHMIR	4.05	67.45	59.51	53.19	202.38	164.53
JHARKHAND	97.32	266.99	455.46	423.44	698.66	560.57
KARNATAKA	450.77	444.21	419.56	399.53	983.39	773.39
KERALA	8.50	17.03	196.28	137.52	59.36	17.92
MADHYA PRADESH	374.33	819.89	1210.77	1121.10	1380.61	757.38
MAHARASHTRA	567.45	644.50	528.94	616.11	1235.34	839.04
MANIPUR	44.19	53.60	27.28	4.54	77.02	6.10
MEGHALAYA	35.65	56.13	75.70	41.13	153.89	77.06
MIZORAM	3.32	7.27	10.98	4.31	46.24	31.73
NAGALAND	10.83	28.10	64.12	44.12	71.41	8.28
ODISHA	571.50	1197.06	863.65	868.28	457.02	463.61
PUDUCHERRY	4.40	0.00	0.00	2.65	50.25	9.37
PUNJAB	38.70	59.55	197.02	73.26	283.48	42.99
RAJASTHAN	938.73	1307.23	777.30	1065.63	981.51	848.21
SIKKIM	6.12	5.90	6.87	2.85	12.98	1.01
TAMIL NADU	78.94	560.54	537.02	506.17	865.94	784.86
TELANGANA	128.39	157.53	135.72	173.63	481.94	305.68
TRIPURA	38.89	52.90	24.98	20.03	24.00	16.32
UTTAR PRADESH	565.39	571.91	1153.33	1131.74	3155.37	2688.06
UTTARAKHAND	49.37	71.72	348.05	149.55	146.69	175.05
WEST BENGAL	712.92	911.02	655.50	838.58	583.23	431.46
Total	6362.96	9421.95	10559.58	10025.49	16610.88	12227.70